

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Indian Overseas Bank  
Vs  
GBJ Hotels Pvt Ltd

**MAIN PETITION NUMBER** : CP(IB)/279(CHE)/2021

**(IA/MA) APPLICATION NUMBERS**

IA/461/(CHE)/2024

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**ORDER**

Present: Ld. Counsel Shri. Roshan Atig for the Applicant.

Ld. Counsel Shri. Vishnu Mohan for the SRA / R3.

Written synopsis filed by the Applicant.

List the application for hearing on **09.08.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)